

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
 Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 14-03-2022 TO 17-03-2022

<u>S. NO</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/51140/2017	M.O/50080/2022	10/3/2022	15/03/2022
2	C/51178/2020	M.O/50081/2022	10/3/2022	15/03/2022
3	ST/50402/2021	M.O/50082/2022	10/3/2022	15/03/2022
4	C/51098/2019	M.O/50083/2022	10/3/2022	15/03/2022
5	C/50997/2021	M.O/50085/2022	15/03/2022	17/03/2022
6	C/50694/2020 & C/50092/2020 & C/50693/2020 & C/50726/2020	M.O/50087-50090/2022	15/03/2022	17/03/2022
7	C/52218/2019	IO/C/4/2022	15/03/2022	17/03/2022
		FINAL ORDERS		
1	ST/53545/2014	ST/A/50231/2022	10/3/2022	15/03/2022
2	ST/51116/2015	ST/A/50232/2022	10/3/2022	15/03/2022
3	ST/52864/2016	ST/A/50240/2022	15/03/2022	17/03/2022
4	AD/52173/2021	AD/A/50171/2022	15/03/2022	17/03/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

[Handwritten signature]

[Handwritten signature]
21.3.22
DEPUTY REGISTRAR